

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 759 OF 2018 IN
DFR NO. 1539 OF 2018

Dated: 12th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttarakhand Power Corpn. Ltd.	Appellant(s)
Vs.		
M/s Uttar Bharat Hydro Power Ltd & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) :

ORDER
IA NO. 759 OF 2018
(Appl. for *condonation* of delay)

Learned counsel, Mr. Pradeep Misra, appearing for the Appellant, prays for one week's time to file additional affidavit for explaining the delay in filing the Appeal

Submission made by the learned counsel appearing for the first Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file additional affidavit for explaining the delay in filing the Appeal on or before 20.07.2018.

List the matter on **02.08.2018**.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member